

**Annexure-1**

**Name of the corporate debtor: PARAMOUNT MILLS PRIVATE LIMITED; Date of commencement of liquidation: 19.12.2019; List of stakeholders as on: 11.04.2022**

**List of secured financial creditors**

(Amount in ₹)

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED	08-01-2020 by email, 09-01-2020 by courier and revised Form D by Mail on 25.01.2020 & Revised statement of accounts on 31.01.2020	88580467.3	88580467.3	Secured Financial Creditor	88580467.3	Yes	All movable goods and assets both present and future and all stocks of rawmaterial, work-in progress, goods and spares etc., whatsoever situate and or in transit whether now belonging to or that may at any time during the continuation of this security belonging to the CD or that may be held by any party anywhere to the order and disposition of the CD and all tangible and movable machinery, plant and machinery, fixtures, fittings and other installation, cranes, furnitures, computer and other accessories and all other articles of the CD or in the custody of any person who are mercantile agent of the CD or in the course of transit which may herein after be brought, stored or be lying or upon the working place of the CD.	0	95.21%	0	0	0	0	Out of total claim of Rs.88850467.34 by the Secured Financial creditor, Rs.1,80,00,000 was paid on 19.07.2021 and Rs.25,00,000/- was paid on 24.01.2022. Out of which Rs. 13,07,368/- towards Liquidation expenses contributed and and Rs.1,42,560/- excess contribution made by financial Creditor. The remaining amount Rs.1,90,50,072/- towards distribution made as per section 53(1)(b(ii) of Insolvency and Bankruptcy Code, 2016

**For Paramount Mills Private Limited  
(In Liquidation)**



*G. Gunasekaran*  
**Liquidator**